

LOK SABHA

UNSTARRED QUESTION NO. 2432

TO BE ANSWERED ON 1.8.2016

CITY GAS DISTRIBUTION

2432. DR. SANJAY JAISWAL:

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) whether the Government has taken note of instances of almost near zero tariff bidding during bidding rounds for City Gas Distribution (CGD) and if so, the details thereof;
- (b) whether the Government has any plans of re-introduction of cross-subsidies between the marketing margin and network tariff in this regard; and
- (c) if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

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(a) to (c): In year 2007, Government has established Petroleum and Natural Gas Regulatory Board (PNGRB) under the PNGRB Act 2006. Under the Act, PNGRB grant authorization to the entities for developing a City Gas Distribution (CGD) network in the specified Geographical Area (GA) of the country through a bidding process. PNGRB has taken note of the near zero network tariff bidding during CGD bidding rounds. PNGRB has granted authorization for CGD network in 45 GAs through bidding. Out of these 45 GAs, PNGRB has received near zero network tariff bid in respect of 37 GAs. The details are at **Annexure-I**. Under the provisions of PNGRB Act, 2006, matters related to bidding process and the biddable parameters to select an entity for granting authorization to develop CGD network in any part of the country falls within the domain of PNGRB.

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**ANNEXURE-I REFERRED IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2432  
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**Details of CGD network bid out and the Network Tariff quoted**

S.NO.	CGD Network	Authorized Entity	Near Zero Network Tariff bid
1.	Meerut	Gail Gas Limited	No
2.	Dewas	Gail Gas Limited	No
3.	Sonepat	Gail Gas Limited	No
4.	Kota	Gail Gas Limited	No
5.	Kakinada	Bhagyanagar Gas Limited	No
6.	Mathura	JV of M/s DSM Infratech Pvt. Ltd. & M/s Saumya Mining Pvt. Ltd.	No
7.	Allahabad	Indian Oil Adani Gas Pvt Ltd	No
8.	Chandigarh	Indian Oil Adani Gas Pvt Ltd	Yes
9.	Jhansi	CUGL	No
10.	Kutch(E)	Jay Madhok Energy Pvt Ltd	Yes
11.	Kutch(W)	GSPC GAS	Yes
12.	Bhavnagar	Gujarat Gas Company Limited	Yes
13.	Jamnagar	GSPC Gas Company Limited	Yes
14.	Jalandhar	Jay Madhok Energy Pvt Ltd	Yes
15.	Ludhiana	Jay Madhok Energy Pvt Ltd	Yes
16.	Panipat	Indian Oil Adani Gas Pvt Ltd	Yes
17.	Eranakulam	Indian Oil Adani Gas Pvt Ltd	Yes
18.	Pune( excluding area already authorized)	M/s Mahesh Resources Pvt. Ltd. & Others	Yes
19.	Raigarh	Mahanagar Gas Limited	Yes
20.	Thane( excluding area already authorized)	Gujarat Gas Company Limited	Yes
21.	Amritsar	GSPL	Yes
22.	Bengaluru ( Rural and Urban )	GAIL Gas Limited	Yes
23.	UT of Dadar and Nagar Haveli	Indian Oil Adani Gas Pvt Ltd	Yes
24.	UT of Daman	JV of APGDC and HPCL	Yes
25.	East Goadavari	Indian Oil Adani Gas Pvt Ltd	Yes
26.	West Goadavari	Indian Oil Adani Gas Pvt Ltd	Yes
27.	Dharwad	GAIL Gas Limited	Yes
28.	Udham Singh Nagar	Indian Oil Adani Gas Pvt Ltd	Yes
29.	Haridwar	Consortitum of GAIL Gas a Limited and BPCL	Yes
30.	Tumkur	Megha Engineering and Infra Limited	Yes
31.	Krishna( excluding area already authorized)	Megha Engineering and Infra Limited	Yes
32.	Belgaum	Megha Engineering and Infra Limited	Yes
33.	Saharanpur	BPCL	Yes
34.	Amreli	Gujarat Gas Limited	Yes
35.	Patan	Gujarat Gas Limited	Yes
36.	Bhatinda	GSPL	Yes
37.	Rupnagar	BPCL	Yes
38.	Dehej- Vagra Taluka	Gujarat Gas Limited	Yes
39.	Fatehgarh Sahib	IRM Energy Private Limited	Yes
40.	Dahod	Gujarat Gas Limited	Yes
41.	North Goa	Consortium of GAIL Gas Limited and BPCL	Yes
42.	Panchmahal	Gujarat Gas Limited	Yes
43.	Anand( excluding area already authorized)	Gujarat Gas Limited	Yes
44.	Banaskantha	IRM Energy Private Limited	Yes
45.	Ahmedabad (excluding area already authorized)	Gujarat Gas Limited	Yes